

CAUSE LIST 04-09-2017

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NAME OF RESPONDENT ADVOCATE'S</i>
1	Sh. Farzand Ali	S.B.Criminal Misc. petition No. 1939/2016 Gulamdeen & Ors. V/S State & Anr.	Mr. RS Choudhary	Mr. VS Rajpurohit PP Mr. Pankaj Gupta
2	Sh. Farzand Ali	S.B. Criminal Misc. Petition No. 1271/2015 Yusuf Ali Khan & Ors. V/S State & Anr.	Mr. BK Bhatanagar	Mr. MS Panwar PP Mr. Abhishekh Charan
3	Sh. R R Nagouri	S.B. Civil First Appeal No. 229/2014 Soram. V/s Prahlad & Anr.	Mr. Gopal Acharya	Mr. Rakesh Chotia
4	Sh. R R Nagouri	SB CVIL Misc. Appeal NO. 2072/2013 Sahab Singh V/S Jagan Nath & Ors.	Mr. D. S. Thind	Mr. H. R. Chawla
5	Dr. Pramila Acharya	S.B. Criminal Revision No. 1207/2015 Ramesh Kumar V/S Smt. Kanta & Anr.	Mr. NA Rajpurohit Mr. KK Goyal	Mr. OP Joshi Mr. Stavant Singh
6	Dr. Pramila Acharya	S.B.CriminalPetition No.1327/2017 Ramesh Kumar V/S State & Anr.	Mr. Surendra Surana	Mr. VS Rajpurohit PP Mr. Rajendra Choudhary
7	Dr. Pramila Acharya	S.B.CivilTransfer Appeal No. 112/2016 Avantika Sharma V/S Gyaneshwar	Mr. Dinesh Godara	Mr. Rakesh Barana
8	Sh. Sanjiv Johari	S.B. Civil Writ Pet. No. 2500/2017 Carmen V/s State & Anr.	Mr. Prashant Sharma	Mr. VS Rajpurohit, PP Ms. Sundar Mala S.I.

CAUSE LIST 06-09-2017

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT ADVOCATE'S
1	Suman Porwal	SB Civil Transfer Appeal No. 93/2017 Smt. Lavina @ Sanchi V/S Yash Kalara & Anr.	MR. Sanjay Nahar	MR. Ramniwas choudhary
2	Dr. Pramila Acharya	D. B. Civil Misc. Appeal No. 2301/2015 Rajkumar Chajer V/S Dimple Jain	Mr. Haidar Agha	Mr. D.S Baghela

भवदीय
Dheeraj S K Sharma
उपसचिव 1-9-12

राज. राज्य विधिक सेवा प्राधिकरण ,
जोधपुर L

" Help The Needy--Timely Help May Create History "